

1	2	3	4
18.	Punjab	0	0
19.	Rajasthan	9	3
20.	Sikkim	0	**
21.	Tamil Nadu	1	0
22.	Tripura	3	3
23.	Uttar Pradesh	109	436
24.	West Bengal	263	122
25.	A and N Islands	0	0
26.	Chandigarh	**	**
27.	D and N Haveli	0	0
28.	Daman and Diu	0	0
29.	Kerala	20	21
30.	Delhi	18	2
31.	Lakshadweep	0	0
32.	Pondicherry	8	5
Total		714	848

** data not available.

[English]

Transport Subsidy

*358. SHRI LAETA UMBREY : Will the Minister of INDUSTRY be pleased to state :

(a) the details of transport subsidy claimed by each State of the North-Eastern region during the last three years and subsidy paid till October, 1995;

(b) whether any substantial programme for industrial development has been drawn for the region after liberalisation;

(c) if so, the details thereof, State-wise; and

(d) if not, the reasons therefor and steps taken to attract the investors to keep balance of industrial growth?

THE MINISTER OF INDUSTRY (SHRI K. KARUNAKARAN) : (a) Details of Transport Subsidy Claims reimbursed to each State of the North Eastern Region during the last 3 years and till October, 1995.

(Rupees in lakhs rounded off)

S.No.	Name of the State	92-93	93-94	94-95	95-96 Upto Oct, 95.
1.	Assam	643.14	980.05	2217.90	-
2.	Manipur	64.14	58.87	128.70	-
3.	Arunachal Pradesh	-	-	47.66	-
4.	Meghalaya	7.00	136.21	250.10	-
5.	Nagaland	-	145.95	67.80	-
6.	Mizoram	26.00	322.48	272.32	-
7.	Tripura	43.92	23.64	132.99	-
8.	Sikkim	55.33	-	-	-

(b) to (d). The following schemes are in operation for industrial development in the country including the North Eastern Region.

Transport Subsidy Scheme

To alleviate the problems of industrial units located in remote and inaccessible regions of the country including the North-Eastern States the Centre is operating the Central Transport Subsidy Scheme since 1971. The Scheme has been further extended up to 31.3.2000. Under the Scheme transportation costs of raw materials/finished goods transported to and from the units and identified railheads/ports are subsidised to the extent of 50% to 90%. Till October, 95 an amount of Rs. 198.75 crores has been disbursed under this scheme, out of which the share of North Eastern Region has been Rs. 109.32 crores.

Growth Centre Scheme

Availability of infrastructure is a major factor for attracting investment. In this direction, the Government proposes to establish 71 Industrial Growth Centres. These centres are being established with an outlay of Rupees 25-30 crores for each centre towards provision of basic infrastructure facilities like; power, telecommunication, water, banking etc. Out of these, 10 Growth Centres are proposed to be set up in North Eastern Region. The list is enclosed in the Statement.

Integrated Infrastructural Development Scheme.

The Government also proposes to set up 50 centres under the Integrated Infrastructural Development Scheme specifically for small scale industries in rural/backward areas during the VIII Plan period. These

centres would be provided with land/developed sites, roads, power distribution network, water drainage and pollution control facilities, technological back-up services etc. Under the scheme all the State Governments/Union Territories have been requested to submit proposals for setting up of Growth Centres.

Fiscal Incentives

Special Income Tax exemption has been granted to industrial units set up in notified backward regions of the country. All the North Eastern states have been notified backward for the purpose of granting this incentive.

North Eastern Development Bank

With a view to accelerate the industrial development in the North-Eastern Region, a new North-Eastern Development Bank (NEDB) is being established to finance creation, extension and modernisation of industrial enterprises and infrastructural projects in the region.

Incentives by States

Apart from the incentives given by the Central Government, there are a good number of incentives offered by different State Governments by way of concession in power tariff, water charges, cost of land development, sales tax exemption etc.

STATEMENT

State wise Location of Growth Centres in North Eastern Region.

S.No.	Name of the State	No. of Centres
(1)	Assam	3
	(a) Choriduar	
	(b) Balijana	
	(c) Sonpura	
(2)	Arunachal Pradesh	1
	(a) Niklok Ngorlung	
(3)	Manipur	1
	(a) Kanglatongbi	
(4)	Meghalaya	1
	(a) Mendipathar	
(5)	Mizoram	1
	(a) Luangmual	
(6)	Nagaland	1
	(a) Dimapur	
(7)	Tripura	1
	(a) Uttar Champamura	
(8)	Sikkim	1
	(a) Rangpo	

Fluorosis

*359. SHRI BIJOY KRISHNA HANDIQUE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether according to a survey conducted by the Fluorosis Control Cell of All India Institute of Medical Sciences (AIIMS) people in fifteen states are suffering from excess environmental fluoride;

(b) if so, the details of the survey; and

(c) the defluorodation measure taken by the Government so far?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) and (b). According to available statistics, about 150 districts in 15 States are affected with excess fluoride in ground-water resulting in fluorosis.

(c) Under the Sub-Mission on "Control of Fluorosis" launched under the National Drinking Water Mission, there is emphasis on safe drinking water and installation of defluoridation plants in endemic areas.

Industrial Programme in J & K

*360. KUMARI SUSHILA TIRIYA :
SHRI GURUDAS KAMAT :

Will the Minister of INDUSTRY be pleased to state :

(a) whether the Industrial Programme for Jammu and Kashmir announced in January this year has not been implemented so far;

(b) if so, the reasons therefor; and

(c) the steps being taken by the Government to implement this programme and revival of loss making Public Sector Undertakings?

THE MINISTER OF INDUSTRY (SHRI K. KARUNAKARAN) : (a) No, Sir. The industrial programme announced for Jammu and Kashmir by State Government in January this year has been implemented.

(b) Does not arise.

(c) Following steps/inter-alia/have been taken by the Government to implement this programme :

(i) Under package of incentives, an amount of Rs. 140.69 lakhs has been disbursed as incentive so far.

(ii) Land measuring 36 acres has been allotted to 37 large and Medium Units with likely investment of Rs. 204.80 crores.

(iii) An amount of Rs. 1082.97 lakhs has been invested in land building, plant and machinery in 336 small scale units since January, 1995;